

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 01 OF 2019

In the matter of:

Bridge E-Solutions Pvt Ltd & Ors

Appellant

Vs

Bridge Solutions Group Inc.

Respondent

Present:

None for appellant.

Mr. Aditya Kumar, Advocates for Respondent.

ORDER

20.08.2019- There being no representation on behalf of the appellant, the appeal is adjourned for hearing on **27th September, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn